operative farms are working quite satisfactorily, and there agricultural production is better as compared to ordinary cultivation in the villages.

Shri B. K. P. SINHA: May i know, Sir, if Government—State or Central—have any machinery to assess regularly and periodically the achievements of these farms and to guide and advise them, if necessary?

Shri S. D. MISRA: Yes, Sir. There are regular assessments made and it is a part of the Plan that these assessments should be regularly made at district and State headquarters and communicated to the Government of India.

Shri B. K. P. SINHA: May I know, Sir, what is the machinery to make the assessment, or is it that only ad hoc officers are sent to assess these achievements?

SHRI S. D. MISRA: No, Sir. There are in each pilot district Co-operative Farm Officers. With them there are committees. They go round and assess from Block to Block. Then, there are regular field visits by other officers and non-official bodies.

SHRI K. SANTHANAM: May I know, Sir, what part of subsidy is recurring?

Shri S. D. MISRA: The subsidy is for a limited period of 3 to 5 years; it will continue from 3 to 5 years. Beyond that there will be no subsidy.

Shri K. SANTHANAM: Am I to understand that all this Rs. 28 lakins or so are the recurring share for the three years?

SHRI S. D. MISRA: It is not at all a subsidy. It is a loan,

SHRI K. SANTHANAM: And the the other amount?

SHRI S. D. MISRA: Rs. 17 25,000 is subsidy.

SHRI K. SANTHANAM: Is it for all the three years or for each year?

SHRI S. D. MISRA: It was for 1961-62. We cannot say at the present moment how much of this has been spent because the accounts from the State Governments have not come.

Shri R. P. N. SINHA: May I know which are the States in which co-operative farms have functioned better than others?

SHRI S. D. MISRA: I should say it is very difficult to compare like this. But I would say that Maharashtra is doing well. Certain portions of Uttar Pradesh and certain societies in Gujarat are working very well.

PRODUCTION OF SHORT STAPLE COTTON FOR TEXTILE INDUSTRY

*359. SHRI N. SRI RAMA REDDY: Will the Minister of Food and Agriculture be pleased to state:

(a) whether self-sufficiency with regard to short staple cotton required by textile industry has been achieved; and

(b) if not, what steps are being taken to achieve self-sufficiency?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH):
(a) Yes.

(b) Does not arise.

SHRI N. SRI RAMA REDDY: Do I take it, Sir, that the country is self-sufficient with regard to short staple cotton?

DR. RAM SUBHAG SINGH: It is not only self-sufficient but every year some export is also made of short staple cotton.

SHRI N. SRI RAMA REDDY: The papers have been reporting that we are short of short staple cotton.

DR. RAM SUBHAG SINGH: Paper reports may be incorrect.

Shri N. C. KASLIWAL: May I know, Sir, whether there is any proposal to export or barter this short staple cotton for long staple cotton with smaller countries?

Shri S. K. PATIL: Yes, we have made that barter with long staple cotton.

Shri S. C. DEB: May I know, Sir, the total quantity of short staple cotton produced in the country?

DR RAM SUBHAG SINGH: The total quantity of short staple cotton produced in 1960-61 was 741,000 bales and in 1959-60 it was 589,000 bales

SHRI DEOKINANDAN NARAYAN: May I know, Sir, which region produces more short staple cotton than other regions?

DR. RAM SUBHAG SINGH: May be, the hon. Member's State.

MR. CHAIRMAN: Your State.

DISTRIBUTION OF POWER FROM RIHAND DAM

*360. Shri NIRANJAN SINGH†:

Will the Minister of Irrigation And Power be pleased to state:

- (a) whether the work of distribution of power from Rihand Dam has been dec.ded upon;
- (b) whether it is a fact that a meeting between the Chief Ministers of the States of Uttar Pradesh and Madhya Pradesh was recently held for allocation of power from this dam; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN):
(a) The allocation of power to major consumers has practically been finalised.

- (b) No, Sir.
- (c) Does not arise.

Shri NIRANJAN SINGH: May I know, Sir, whether the Government has stated in the answer that the matter will be decided between the two Chief Ministers? And, may I know, Sir, how long this meeting between the Chief Ministers of Madhya Pradesh and Uttar Pradesh is going to be avoided?

SHRI ARJUN ARORA: So long as you do not have a proper Chief Minister.

श्री विमलकुमार मन्नालालजी चौरड़िया: ग्रभी उनको वहां बैठने में थोड़ा समय लगगा।

Mr. CHAIRMAN: Order, order.

HAFIZ MOHAMMAD IBRAHIM: From the question it is obvious that the matter has been left to the two Chief Ministers to decide between themselves. It is for them to decide it at any time they like. There is no question of any Central intervention or any outside authority. One wants to take electricity and the other wants to give electricity. Let them decide between themselves.

MR. CHAIRMAN: He asks, how long will the Chief Ministers avoid meeting each other?

HAFIZ MOHAMMAD IBRAHIM: I could have said, "Yes, Sir." but I did not say that. I say that they will meet within a reasonable time.

Shri B. K. P. SINHA: In view of the fact that the Rihand Dam is located almost on the border of Bihar, May I know, Sir, why the State of Bihar is not associated with this pro-

[†]The questoion was actually asked on he floor of the House by Shri Niranan Singh.